हिंसा पीड़ितों को धमकी दे रही है बंगाल पुलिस

राज्य ब्यूरो, कोलकाता

बंगाल में विधानसभा चुनाव के बाद हुई हिंसा की जांच कर रही राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की टीम के एक सदस्य ने गुरुवार को गंभीर आरोप लगाते हुए कहा कि राज्य की पुलिस पीड़ितों को मामले में शिकायत दर्ज नहीं कराने की धमकी दे रही है। इस दावे के बाद हिंसा की जांच ने एक नया मोड़ ले लिया है।

गौरतलब है कि कलकत्ता हाई कोर्ट के पांच जजों की पीठ ने एनएचआरसी की टीम की रिपोर्ट के आधार पर बीते दो जुलाई को राज्य पुलिस को सभी हिंसा पीड़ितों की शिकायतों को दर्ज करने का निर्देश दिया था। इसके बाद अब एनएचआरसी टीम ने राज्य पुलिस पर उक्त आरोप लगाया है। हाई कोर्ट के निर्देश पर मानवाधिकार उल्लंघन की शिकायतों की जांच कर रही टीम के सदस्यों ने गुरुवार को एनएचआरसी ने कहा– भाजपा को वोट देने के कारण पुलिस कर रही है प्रताड़ित

 कलकत्ता हाई कोर्ट ने हिंसा पीड़ितों की शिकायत दर्ज करने का दिया था निर्देश

मुर्शिदाबाद जिले के हिंसा प्रभावित इलाकों का दौरा कर पीड़ितों की शिकायतें सुनीं। इसके बाद टीम के सदस्य व राष्ट्रीय अल्पसंख्यक आयोग के उपाध्यक्ष आतिफ रशीद ने मुर्शिदाबाद के पुलिस अधीक्षक (एसपी) के साथ बैठक की। इस दौरान उन्होंने एसपी से शिकायत की कि जनता पुलिस से डरी हुई है। उनकी (पीड़ितों की) गलती यही है कि उन्होंने भाजपा को वोट दिया है। उन्होंने सवाल किया कि भाजपा को वोट देने के लिए पुलिस लोगों को क्यों प्रताड़ित कर रही है? रशीद ने दावा किया कि पुलिस पीड़ितों को शिकायत दर्ज न करने की धमकी दे रही है। एसपी से मुलाकात के बाद मीडिया से बातचीत करते हुए रशीद ने उक्त बातें कहीं।

मालदा व मुर्शिदाबाद जिले के दौरे पर है टीम

हाई कोर्ट ने दो जुलाई को एनएचआरसी जांच की अवधि को 13 जुलाई तक बढ़ाने का निर्देश दिया था। इसके बाद एनएचआरसी की टीम मंगलवार से फिर से हिंसा प्रभावित क्षेत्रों का दौरा शुरू किया। टीम के सदस्य मालदा और मुर्शिदाबाद जिले में हिंसा प्रभावित इलाकों का दौरा कर पीड़ितों की शिकायत सुन रहे हैं। गौरतलब है कि भाजपा ने बंगाल में विधानसभा चुनाव के नतीजे के बाद बड़ी संख्या में अपने कार्यकर्ताओं पर हमले, उनकी घर व दुकानें लूटने, घर जलाने, तोड़फोड़ और महिलाओं के साथ दुर्व्यवहार करने का आरोप सत्तारूढ़ तृणमूल कांग्रेस पर लगाया था। इन्हीं शिकायतों की टीम हाई कोर्ट के निर्देश पर जांच कर रही है।

Police threatening victims not to file a complaint, says NHRC member on post-poll violence in Bengal

https://www.newindianexpress.com/nation/2021/jul/08/police-threatening-victims-not-tofile-a-complaint-says-nhrcmember-on-post-poll-violence-inbengal-2327314.html Stating that the people are scared of the police, National Commission for Minorities vice-chairman and member of NHRC team on post-poll violence, Atif Rasheed on Thursday said that the only fault of the people was that they voted for the BJP, for which they are now being tortured by the police.

He further stated that the police is threatening the victims of West Bengal post-poll violence not to file a complaint.

"The public is scared of the police. Their fault is they voted for the BJP. Why police torture for voting? Police is threatening victims not to file a complaint," said Rasheed during a meeting with Murshidabad SP.

Atif is on a three-day visit to West Bengal to investigate the post-poll violence in the state.

The National Commission for Minorities vice-chairman who is in the state from July 6 to July 9, will visit the affected areas in Malda and Murshidabad.

On his visit to the state on June 29, Rasheed had alleged that he was attacked in Jadavpur when the NHRC team went to the state to investigate the post-poll violence attacked here.Earlier, on June 21, the NHRC chairperson Justice (Retired) Arun Mishra has constituted a committee headed by former Intelligence Bureau chief Rajiv Jain to enquire into the complaints of post-poll violence in West Bengal.

The inquiry was ordered in accordance with the orders of the High Court of Calcutta, NHRC officials said. As per the orders of the High Court, the NHRC Committee shall examine all cases of post-poll violence in West Bengal, complaints about which have already been received in the National Human Rights Commission or which may be received.

A four-member team deputed by the Ministry of Home Affairs has also visited the postpoll violence-affected areas after several incidents of violence have been reported at various places after the declaration of the Assembly poll results on May 2.

NHRC offers slew of suggestions to improve hospital facilities ...

https://www.theweek.in/wire-updates/national/2021/07/08/des56-nhrc-team-visit.html

From standardised cost of treatment to keeping check on black markets, the NHRC has offered a range of recommendations to the administration on improving healthcare, following a visit of its team to hospitals and crematoria in Gautam Buddha Nagar in Uttar Pradesh, officials said on Thursday.

The team of the National Human Rights Commission, led by its Member Jyotika Kalra, had visited several hospitals and crematoria in the district on June 25, and asked the state's chief secretary to take "corrective measures" ensuring better healthcare, the NHRC said in statement.

Primarily, the team sought information on issues like hoarding, black marketing of essential medicines, oxygen cylinders, concentrators, crematoria, registration of death, ambulance services, officials said.

During the visit, the team interacted with district magistrate, ADM, additional DCP, chief medical officer of G B Nagar, the statement said.

The team visited Jaypee Hospital, Government Institute of Medical Sciences, Sharda Hospital and Medical College, Yatharth Hospital, Greater Noida West, CNG Crematorium, it added.

The NHRC team, after the visit, made a slew of recommendations to the administration on improving healthcare in the district, officials said.

The chief secretary has called for an action taken report on the recommendations of the Commission, which includes, having a standardised cost of treatment for the residents, and checking hoarding, black marketing of essential medicines on a regular basis, the rights panel said.

The district website should have a detailed list of all hospitals; a standardised treatment protocol be developed and be periodically reviewed; and the state government should evolve a policy on in-house oxygen plants, were other recommendations.

Contractual staff's medical expenses be reimbursed and their lives be insured; Ayushman Bharat scheme needs to be revisited to ensure maximum benefits, more ambulances and hearse vans be provided, the NHRC team also recommended, according to the statement.

The Commission said it had received a complaint on April 29, and it also took cognisance of the media reports that district authorities of Gautam Buddha Nagar had allegedly failed to support the residents and general public with the necessary information, infrastructure support during April- May, when the country was reeling under the second wave of COVID-19.

A questionnaire for the district magistrate, hospital administration and commissioner of police, G B Nagar was sent in advance before the visit, it said. PTI KND CK

NHRC asks UP chief secy to take corrective measures ensuring better health care

https://english.lokmat.com/national/nhrc-asks-up-chief-secy-to-take-correctivemeasures-ensuring-better-health-care/

The National Human Rights Commission (NHRC) on Thursday offered a range of recommendations including standardising cost of treatment to keeping a check on black marketing, to the administration on improving healthcare, following a visit of its team to hospitals and crematoria in Gautam Buddha Nagar in Uttar Pradesh, officials said on Thursday. In a statement issued by the NHRC, the team of the National Human Rights Commission, led by its Member Jyotika Kalra, had visited several hospitals and crematoria in the district on June 25 and asked the state's chief secretary to take "corrective measures" ensuring better healthcare. Primarily, the team sought information on issues like hoarding, black marketing of essential medicines, oxygen cylinders, concentrators, crematoria, registration of the death, ambulance services, it said. The NHRC further said that during the visit, the team interacted with the district magistrate, ADM, additional DCP, chief medical officer of G B Nagar, adding that the team visited Jaypee Hospital, Government Institute of Medical Sciences, Sharda Hospital, and Medical College, Yatharth Hospital, Greater Noida West, CNG Crematorium.

The chief secretary has called for an action taken report on the recommendations of the Commission, which includes, having a standardised cost of treatment for the residents, and checking hoarding, black marketing of essential medicines on a regular basis, it said. The Commission instructed that the district website should have a detailed list of all hospitals; a standardised treatment protocol be developed and be periodically reviewed, and the state government should evolve a policy on in-house oxygen plants, were other recommendations. It suggested that contractual staff's medical expenses should reimburse and their lives be insured. Ayushman Bharat scheme needs to be revisited to ensure maximum benefits, more ambulances and hearse vans be provided, the NHRC team also recommended, according to the statement. NHRC said it had received a complaint on April 29, and it also took cognisance of the media reports that district authorities of Gautam Buddha Nagar had allegedly failed to support the residents and general public with the necessary information, infrastructure support during April- May, when the country was reeling under the second wave of COVID-19. A questionnaire for the district magistrate, hospital administration, and commissioner of police, G B Nagar was sent in advance before the visit, it added. (ANI)

NHRC member slams WB govt over post-poll violence, claims to have 'FIR number of bomb blast in Murshidabad'

https://www.aninews.in/news/national/general-news/nhrc-member-slams-wb-govt-overpost-poll-violence-claims-to-have-fir-number-of-bomb-blast-inmurshidabad20210709034632

After the West Bengal government claimed that the post-poll violence in the state was somewhat unabated when the Election Commission of India was in charge of the law and order machinery, member of the National Human Rights Commission (NHRC) team and National Commission for Minorities vice-chairman, Atif Rasheed on Thursday claimed he has FIR number of a bomb blast that took place recently in Murshidabad. "Four days ago, an incident of bomb blast over a house has been reported in Murshidabad, I don't think Election Commission was there four days ago. An FIR has been registered and I have an FIR number for the same. The Chief Minister should go and see, how this happened when Election Commission was not there in the state," Rasheed told ANI. On post-poll violence in Bengal and the state government's efforts to bring back normalcy, the Home Department of the West Bengal government on June 16 had said, "While the post-poll violence in the State was somewhat unabated when the Election Commission of India was in charge of the law and order machinery, after the swearing-in, the State Cabinet has reigned in the situation, restored normalcy, and established full command over anti-law elements. The state police have been firmly directed to bring to book all anti-socials and the Government remains committed to maintain the basic fabric of society and to uphold law and order." However, Rasheed also claimed that the victims were harassed by police for approaching the NHRC. "We have not registered many complaints in Malda, but guite a lot of cases have come from Murshidabad. Victims told us that they were harassed by Police for approaching us (NHRC). For two days, it was being ensured that they (victims) don't reach the NHRC team," Rasheed said. "Factoring in the harassment meted out to the victims, we told the SP and DM that in case of any negativity against victims, they will be held accountable. I do not come here for any political tourism nor of my own will. I come here for work and that I am doing that. I am here as per the direction of the Calcutta High Court. We don't need any cooperation from the state government. The last time when I came here there was a lack in my security, but this time situation is not like that," he added. Replying to the allegations of Trinamool Congress and Mamata Banerjee that the NHRC team is working as a member of BJP, Rasheed said, "I would like to tell those who are labelling the allegations that, I am not an active member of BJP now, the day I joined National Commission for Minorities, I am not associated with any political party."

"Moreover, the allegation will not change the fact that houses of people are being destroyed, people are moving out of their places and many other things," he added. Rasheed is on a three-day visit to West Bengal to investigate the post-poll violence in the state. The National Commission for Minorities vice-chairman who is in the state from July 6 to 9, will visit the affected areas in Malda and Murshidabad. Rasheed during a meeting with Murshidabad SP had said, "The public is scared of the police. Their fault is they voted for the BJP. Why police torture for voting? Police are threatening victims not to file a complaint." On his visit to the state on June 29, Rasheed had alleged that he

was attacked in Jadavpur when the NHRC team went to the state to investigate the post-poll violence attacked here. Earlier, on June 21, the NHRC chairperson Justice (Retired) Arun Mishra has constituted a committee headed by former Intelligence Bureau chief Rajiv Jain to enquire into the complaints of post-poll violence in West Bengal. The inquiry was ordered by the orders of the High Court of Calcutta, NHRC officials said. As per the orders of the High Court, the NHRC Committee shall examine all cases of post-poll violence in West Bengal, complaints that have already been received in the National Human Rights Commission or which may be received. A four-member team deputed by the Ministry of Home Affairs has also visited the post-poll violence-affected areas after several incidents of violence have been reported at various places after the declaration of the Assembly poll results on May 2.

NHRC asks UP chief secy to take corrective measures ensuring better health care

https://www.aninews.in/news/national/general-news/nhrc-asks-up-chief-secy-to-takecorrective-measures-ensuring-better-health-care20210708230957

The National Human Rights Commission (NHRC) on Thursday offered a range of recommendations including standardising cost of treatment to keeping a check on black marketing, to the administration on improving healthcare, following a visit of its team to hospitals and crematoria in Gautam Buddha Nagar in Uttar Pradesh, officials said on Thursday. In a statement issued by the NHRC, the team of the National Human Rights Commission, led by its Member Jyotika Kalra, had visited several hospitals and crematoria in the district on June 25 and asked the state's chief secretary to take "corrective measures" ensuring better healthcare. Primarily, the team sought information on issues like hoarding, black marketing of essential medicines, oxygen cylinders, concentrators, crematoria, registration of the death, ambulance services, it said. The NHRC further said that during the visit, the team interacted with the district magistrate, ADM, additional DCP, chief medical officer of G B Nagar, adding that the team visited Jaypee Hospital, Government Institute of Medical Sciences, Sharda Hospital, and Medical College, Yatharth Hospital, Greater Noida West, CNG Crematorium.

The chief secretary has called for an action taken report on the recommendations of the Commission, which includes, having a standardised cost of treatment for the residents, and checking hoarding, black marketing of essential medicines on a regular basis, it said. The Commission instructed that the district website should have a detailed list of all hospitals; a standardised treatment protocol be developed and be periodically reviewed, and the state government should evolve a policy on in-house oxygen plants, were other recommendations. It suggested that contractual staff's medical expenses should reimburse and their lives be insured, Ayushman Bharat scheme needs to be revisited to ensure maximum benefits, more ambulances and hearse vans be provided, the NHRC team also recommended, according to the statement. NHRC said it had received a complaint on April 29, and it also took cognisance of the media reports that district authorities of Gautam Buddha Nagar had allegedly failed to support the residents and general public with the necessary information, infrastructure support during April- May, when the country was reeling under the second wave of COVID-19. A questionnaire for the district magistrate, hospital administration, and commissioner of police, G B Nagar was sent in advance before the visit, it added. (ANI)

मानवाधिकार संगठन ने डीसी का किया स्वागत

धनबाद। भारतीय मानवाधिकार संगठन की धनबाद शाखा ने नए डीसी संदीप सिंह को शील्ड देकर स्वागत किया गया। डीसी ने संगठन को हरसंभव मदद का अश्वासन दिया। संगठन के जिलाध्यक्ष शिवम बजाज, अपूर्व अग्रवाल, जिला सुमित बर्मन, जिला मंत्री प्रकाश मंडल, जिलाध्यक्ष महिला शाखा गार्गी बनर्जी मौजूद थे।

हिंसा पीड़ितों को शिकायत दर्ज न कराने की धमकी दे रही बंगाल पुलिस : एनएचआरसी

राज्य ब्यूरो, कोलकाता : बंगाल में विधानसभा चुनाव के बाद हुई हिंसा की जांच कर रही राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की टीम के एक सदस्य ने गुरुवार को गंभीर आरोप लगाते हुए कहा कि राज्य की पुलिस पीड़ितों को मामले में शिकायत दर्ज नहीं कराने की धमकी दे रही है। इस दावे के बाद हिंसा की जांच ने एक नया मोड ले लिया है।

गौरतलब है कि कलकत्ता हाई कोर्ट के पांच जजों की पीठ ने एनएचआरसी की टीम की रिपोर्ट के आधार पर बीते दो जुलाई को राज्य पुलिस को सभी हिंसा पीड़ितों की शिकायतों को दर्ज करने का निर्देश दिया था। इसके बाद अब एनएचआरसी टीम ने राज्य पुलिस पर उक्त आरोप लगाया है। हाई कोर्ट के निर्देश पर मानवाधिकार उल्लंघन की शिकायतों की जांच कर रही टीम के सदस्यों ने गुरुवार को मुर्शिदाबाद हिंसा की जांच कर रही राष्ट्रीय मानवाधिकार आयोग की टीम के सदस्य ने लगाए गंभीर आरोप, कहा– डरी हुई है राज्य की जनता

जिले के हिंसा प्रभावित इलाकों का दौरा कर पीड़ितों की शिकायतें सुनीं। टीम के सदस्य व राष्ट्रीय अल्पसंख्यक आयोग के उपाध्यक्ष आतिफ रशीद ने मुर्शिदाबाद के पुलिस अधीक्षक (एसपी) के साथ बैठक की। इस दौरान उन्होंने एसपी से शिकायत की कि जनता पुलिस से डरी हुई है। उनकी (पीड़ितों की) गलती यही है कि उन्होंने भाजपा को वोट दिया है। उन्होंने सवाल किया कि भाजपा को वोट देने के लिए पुलिस लोगों को क्यों प्रताड़ित कर रही है? रशीद ने दावा किया कि पुलिस पीड़ितों को शिकायत दर्ज न करने की धमकी दे रही है। एसपी से मुलाकात के बाद मीडिया से बातचीत करते हुए रशीद ने उक्त बातें कहीं। हाई कोर्ट ने दो जुलाई को एनएचआरसी जांच की अवधि को 13 जुलाई तक बढ़ाने का निर्देश दिया था। इसके बाद एनएचआरसी की टीम मंगलवार से फिर से हिंसा प्रभावित क्षेत्रों का दौरा शुरू किया। टीम के सदस्य मालदा और मुर्शिदाबाद जिले में हिंसा प्रभावित इलाकों का दौरा कर पीड़ितों की शिकायत सुन रहे हैं।

गौरतलब है कि भाजपा ने बंगाल में विस चुनाव के नतीजे के बाद बड़ी संख्या में अपने कार्यकर्ताओं पर हमले, उनकी घर व दुकानें लूटने, घर जलाने, तोड़फोड़ और महिलाओं के साथ दुर्व्यवहार करने का आरोप सत्तारूढ़ तृणमूल कांग्रेस पर लगाया था। इन्हीं शिकायतों की टीम हाई कोर्ट के निर्देश पर जांच कर रही है।

NHRC offers slew of suggestions to improve hospital facilities in GB Nagar amid Covid

NEW DELHI: From standardised cost of treatment to keeping check on black markets, the NHRC has offered a range of recommendations to the administration on improving healthcare, following a visit of its team to hospitals and crematoria in Gautam Buddha Nagar in Uttar Pradesh, officials said on Thursday.

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A questionnaire for the district magistrate, hospital administration and commissioner of police, G B Nagar was sent in advance before the visit, it said. MPOST